

Annexure-7

Name of the corporate debtor: Jagtar Singh & Sons Hydraulics Pvt. Ltd.; Date of commencement of CIRP: 23-11-2021; List of creditors as on: 17-1-2022

List of operational creditors(Government dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks,if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assistant Commissioner, Division Dwarka, CGST Delhi South, Bhikaji Cama Place	14th Jan 2022	6,551,878.00	6,101,896.00	OC - statutory dues	0	0	no	NA	0	0	449,982.00	0.00	From total claim following are deductions: - Personal penalty of Directors of Rs 4 Lacs - Interest of Rs 0.50 Lacs from CIRP commencement date till 31.01.2022 (included in claim)